

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30.03.2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : CP/11/2016
NAME OF THE PETITIONER(S) : Dr. P. Rajagopalan
NAME OF THE RESPONDENT(S) : Aidees Electronics Pvt Ltd + 3 Ors
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	Mr. T. L. RAMMOHAN	SENIOR COUNSEL FOR PETITIONER	R. L. Rammo
2.	V. HALLEL BEN FOR R. MUKUNDAN	Counsel for Respondents 1-3	V. Hallel Ben

ORDER

Shri T L Rammohan, counsel for petitioner present. Shri V Hallel Ben, counsel for respondents present and filed sur rejoinder alongwith additional typed set, by providing a copy of the same to the other side. Pleadings are complete. The matter is posted for final arguments. Put up on 17.04.2017 at 10.30 A.M.

(Ch.Md.Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)